

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 1254 of 1997

New Delhi, dated the 27th January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Ranbir Singh,  
S/o Shri Komal Singh,  
R/o D-78, New Police Colony,  
Kingsway Camp,  
Delhi.

... APPLICANT

(None appeared)

VERSUS

1. Commissioner of Police,  
MSO Building,  
I.P. Estate,  
New Delhi.
2. Dy. Commissioner of Police,  
4th BN.,  
DAP, Delhi. ... RESPONDENTS

(By Advocate: Shri Ajesh Luthra proxy  
for Mrs. Jyotsna Kaushik)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call. We note that none has been appearing for the applicant for the last four consecutive occasions. It appears that the applicant is not interested in pursuing the case. It is dismissed for default and non-prosecution.

(Mrs. LAKSHMI SWAMINATHAN)   
Member (J) Vice Chairman (A)  
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